

**HIGH COURT OF JAMMU AND KASHMIR
AT SRINAGAR**

WP(Cr1) No. 254/2019

Sheeraz Ahmad Sheikh

.... Petitioner/Applicant(s)

Through:- Mr. Wajid Haseeb, Advocate
(through video conference)

V/s

State of J&K and another

.....Respondent/Non-applicant(s)

Through:- Mr. B. A Dar, Sr. AAG

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. B. A Dar, learned Sr. AAG seeks and is granted one more weeks' time for filing the counter.

He shall also keep detention record available on the next date of hearing.

List on 25.06.2020.

**(Sindhu Sharma)
Judge**

SRINAGAR

17.06.2020

SUNIL-II